

## **Central Electricity Regulatory Commission**

6th, 7th, & 8th Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Petition No. 322/TL/2024

Dated: 14.5.2025

## NOTICE UNDER CLAUSE (a) OF SUB-SECTION (5) OF SECTION 15 OF THE ELECTRICITY ACT, 2003

An application under Sections 14, 15 and 79(1)(e) of the Electricity Act, 2003 (the Act) has been made by **NERGS-I Power Transmission Limited**, Core-4, Scope Complex 7, Lodhi Road, New Delhi–110003 for the establishment of Inter-State transmission system for "North Eastern Region Generation Scheme-I (NERGS-I)" (hereinafter referred to as "Project") on a Build, Own, Operate and Transfer basis, consisting of the following elements:

S. No.	Scope of Transmission Scheme	SCOD in months from Effective Date
1	<ul> <li>Establishment of new 400 kV switching station (to be upgraded to 400/220 kV level in future) at Bokajan in Assam.</li> <li>420 kV 80 MWAr Bus reactor – 2 nos.</li> <li>400 kV bus reactor bays: 2 nos.</li> <li>420 kV, 50 MVAr switchable line reactor: 2 nos. (one in each circuit of Bokajan – New Mariani 400 kV D/c line formed after LILO of both circuits of Misa (POWERGRID) – New Mariani (POWERGRID) 400 kV D/c line at Bokajan)</li> <li>400 kV line bays: 5 Nos.</li> <li>[4 nos. for termination LILO of both circuits of Misa – New Mariani 400 kV D/c line at Bokajan (LILO under this scheme) and 1 no. of 400 kV line bays at Bokajan (ISTS) switching station for termination of APDCL – Bokajan dedicated transmission line (line is under the scope of M/s APDCL)]</li> </ul>	31st December 2026
2	Additional space for future expansion:  400/220 kV, 4x500 MVA ICTs along with associated ICT bays at both voltage levels.  420kV, 2x125 MVAr bus reactor along with associated bays.  9 nos. of 400 kV line bays (along with space for switchable line reactor) for future lines.  10 nos. of 220 kV line bays for future lines.  400 kV bus sectionaliser bay: 1 set.  220 kV bus sectionaliser bay: 1 set.  220 kV bus coupler bay: 2 no.	
2	LILO of both circuits of Misa (POWERGRID) – New Mariani (POWERGRID) 400 kV D/cline at Bokajan.	

- The Central Transmission Utility of India Limited, vide its letter dated 12.8.2024, has recommended for the grant of a transmission licence to the applicant to establish the proposed transmission system.
- Based on the material available on the record, the Commission vide order dated 13.5.2025 in Petition No. 322/TL/2024, has proposed to issue a transmission licence to the applicant for establishment of the transmission scheme as noted in para 1 above.
- 4. Acopy of the application, along with its annexures and enclosures, made by the applicant for the grant of an inter-State transmission licence to NERGS-I Power Transmission Limited before the Commission can be accessed at the <a href="https://www.techno.co.in/public/uploads/2/2024-08/techno\_tl\_final\_pdf.pdf">https://www.techno.co.in/public/uploads/2/2024-08/techno\_tl\_final\_pdf.pdf</a>. or inspected by any person in the Commission's office by following the laid down procedure.
- 5. Notice is hereby given in pursuance of clause (a) of sub-section (5) of Section 15 of the Act that suggestions or objections, if any, to the Commission's proposal to grant a transmission licence to the applicant, as aforesaid, be sent to the undersigned by 27.5.2025 at the above noted address. The suggestions or objections received after the specified date shall not be considered.
- The application shall be taken up for the further hearing by the Commission on 29.5.2025. Any person who files suggestions or objections may in his/her discretion attend the hearing, for which no TA/DA shall be paid by the Commission.

(Harpreet Singh Pruthi) Secretary